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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 185/2017 In CP(CAA) No. 26/NCLT/AHM/2017 With Gujarat High Court CA no. 541/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Heena Electrozone Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VAIBHAVI K. PARIKH

Advocate

applicent

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ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Original Petitioner/ Applicant. None present for Respondent.

At request of Learned Counsel for Applicant/ Petitioner.

List the matter on 21.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.